

(1)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON

20.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/999/2018
NAME OF THE PETITIONER(S) : TEAM HR SERVICES LTD
NAME OF THE RESPONDENT(S) : ROC, CHENNAI
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	B. Sarathbaba	for RoC. Chennai	B. Sarathbaba
2.	C. PRABHAKAR PCS 996013421	for Applicant	C. Prabhakar

ORDER

Representatives for both the parties present. Counsel for the RoC prayed for time for filing a report. At request, time is enlarged. Put up on **04.09.2018 at 10.30 A.M.**

MS

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)